

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(25) CP(IB)-4267-(MB)/2018

CORAM:

Shri M.K. SHRAWAT
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2019**

Names of the Parties : BEST Petroleum

V/s

BM Carriers Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. None present.
2. Matter is now listed for next hearing on **06.08.2019**.

03.06.2019
Aah=

Sd/-
M.K. SHRAWAT
Member (Judicial)